

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00598/2019

Bilaspur, this Thursday, the 18th day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Prahlad Giri Goswami S/o Late Baijnath Giri Goswami Aged about 60 years R/o Village Dansara P.S.Sarangarh District Raigarh (C.G.) PIN 496001 **-Applicant**

(By Advocate-**Shri Sanjeev Verma**)

V e r s u s

1. Postal Superintendent Tahsil Sarangarh District Raigarh C.G. PIN 496001
2. Postal Inspector Raigarh District Raipur C.G. PIN 496001 **- Respondents**

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

The applicant is aggrieved that even after being acquitted from the Sessions' Court vide order dated 14.08.2018 (Annexure A-1) he is not being taken on job.

2. The applicant has submitted his representations dated 23.10.2018 and 14.01.2019 (Annexure A/2 collectively) which is still pending with the respondent-department for consideration.

3. Learned counsel for the applicant submits that the applicant would be satisfied if the competent authority of the respondents is directed to consider and decide the said representations dated 23.10.2018 and 14.01.2019 (Annexure A/2 collectively) in a time bound manner, with a reasoned and speaking order.

4. Shri Vivek Verma, learned counsel appears on behalf of the respondents on receipt of advance copy of O.A. and submits that he has no objection if this Original Application is decided in above terms.

5. Accordingly, this Original Application is disposed of at admission stage itself, without going into the merits of the case, by directing the competent authority of the respondents to consider and decide the applicant's representations dated 23.10.2018 and 14.01.2019 (Annexure A/2 collectively), if not already decided, with a reasoned and speaking order, within a period of 60 days from the date of receipt of a certified copy of this order. The decision so taken shall be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc